

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 08.02.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 312/2021	URC Construction Pvt Ltd V S.P. Mani and Mohan dairy (India) Pvt Ltd	D. Sangamithra	
2.	Comp App (AT)(CH)(Ins) No. 313/2021 & IA No. 652/2021	Edelweiss Asset Reconstruction Company Limited V S. Rajendran, Liquidator for Arohi Infrastructure Pvt Ltd & Anr	Rohan K George R. Pushkar	
3.	Comp App (AT)(CH)(Ins) No. 314/2021 & IA No. 657/2021	Harihara Siva Subramaniam V G.V. Ravikumar Liquidator of Tiruppur Surya Textiles P Ltd	King & Partridge	
4.	Comp App (AT)(CH)(Ins) No. 315/2021	Trippur Suryaprabha Group Trust V G.V. Ravikumar Liquidator of Tiruppur Surya Textiles P Ltd	King & Partridge	
5.	Comp App (AT)(CH)(Ins) No. 316/2021	Beauty Etiole Pvt Ltd V C. Sanjeevi & 2 Ors	VV Sivakumar Chetan Sagar	
6.	Comp App (AT)(CH)(Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises V ReGen Powertech Pvt Ltd & Anr	P. Mohan Prasad A. Vidya	

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	TA. No. 126/2021 in Comp.App (AT) 5/2021	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	R.L. Sinha	Ms. Annu Singh, Advocate

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp. App (AT)(CH)(Ins) No. 275/2021	Dr. G.V. Narasimarao, Liquidator for Transstroy (India) Ltd V Sanjay Mishra RP & Anr	Pradeep Joy Abhirami Dinesh	Sriram Venkatavardhan R1 R2 Served on 20/12/2021
9.	TA No. 26/2021 (Comp App (AT)(INS)No. 1024/2020) & IA No. 103/2021	Aavanor Systems Private Limited V Pers Enterprises Private Limited	Mohit D Ram Karthick Seshadri	Ravi Raguath Ms. Aakashi Lodha Ragav Rajeev Menon
10.	TA NO. 53/2021 (Comp App (AT) No. 237/2020)	Channel Foods P Ltd & Ors V A.K Nowshad	A. M. Sridharan K. s. Mahaadevan Swati Bansal	Himansu Suman Sai Sudharsan Sudhansu Suman

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT)(CH)(Ins) No. 234/2021 (PH)	Sumit Binani Rp (KSK Mahanadi Power Company Ltd) V V Venkatachalam Rp (KSK Water Infrastructures P Ltd) With	Shardul Amarchand Mangaldas & Co	Y. Suryanarayana R1 Aniruth Krishnan R2 Bishwajith Dubey R3

12.	Comp App (AT)(CH)(Ins) No. 239/2021	Committee of Creditors (KSK Mahanadi Power Company Ltd V V. Venkatachalam RP & 2 Ors	Cyril Amarchand Mangaldas	Y. Suryanarayana Caveator For R1 Allwin Godwin R3
13.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2
14.	TA No.19/2021 (Comp App (AT) No.124/2020)	Meenachi Hotels & (P)Ltd & Anr V Abraham Reji & 14 Ors	Vinay Mathew Joseph	Hema Srinivasan Swabhi – R1&R2. Anil D Nair – R9 R3 to R8 & R10 to R15 Served
15.	Comp App (AT)(CH)(Ins) No. 135/2021 & IA No. 236/2021 & 237/2021	Kundan Care Products Limited V Pankaj Srivastava & 2 ors	Harimohana Gowtham Kumar	N.P. Vijay Kumar R1 P. Srivatsava RP
16.	Comp App (AT)(CH)(Ins) No. 32/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam (Liquidator of MK Cables & Conductors P Limited) & another	B. Deepak Narayanan	T. Ravichandran R1 M. L. Ganesh R2

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For Assistance,

- 1.Dy.Registrar - PH No. : 044-2888 0500
CELL : 99402 25692
- 2.Court Officer - PH No. : 044-2888 0450
CELL : 94458 92169

By the order of Hon'ble Member (J)

(Chennai Bench)